

O.A. 523/93

20/4/98

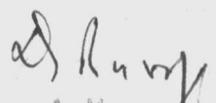
Hon. Mr. D. S. Baweja, A.M.
Hon. Mr. J. P. Sharma, J.M.

None is present for the applicant.

Sri P. Mathur is present for the respondents. The applicant has not filed any R.A. inspite of last opportunity being given as per order dated 04.3.98. The applicant is restrained from filing R.A. List for final hearing on 04.8.98 at the stage of admission.



J.M.



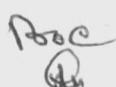
A.M.

/m.m./

Registrar

4-8-98

J.B. is not available
in Court No. III. Adjourned
to 6/10/98.



06/10/98

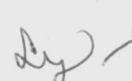
Hon. Mr. S. Dayal, A.M.
Hon. Mr. S.L. Jain, J.M.

None for the applicant. Sri K.N. Katiyar proxy counsel for Sri P. Mathur for the respondents.

The counter-affidavit has been filed in this case as long back as on 03.5.94. No R.A. has been filed as yet.

A perusal of the order-sheet shows that non remain present for the applicant on 19.8.97, 26.9.97, 27.11.97, 04.3.98, 20.4.98 as well as today.

The applicant seems to have lost interest in this case. Therefore, the case is dismissed in default and for non-prosecution.



J.M.



A.M.

/m.m./